

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 618 (ND) / 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Sham Sunder Gupta Vs. Parsvnath Developers

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

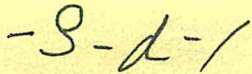
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Vaibhav Tyagi and Mr. Kaustabh Prakash, Advocates		
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	For the Respondent (s)	: None		
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ORDER

Notice to the Respondents vide all modes, including through the process of the Bench, returnable on 16th January, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)